

made as the survey revealed that the project would be unremunerative.

**Commission for Agricultural Costs and Prices**

934. SHRI NARAIN SINGH CHAUDHARY: Will the Minister of AGRICULTURE be pleased to state:

- (a) the composition of the Commission for Agricultural Costs and Prices;
- (b) whether any of the members of Commission is associated with agricultural sector;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the justification of fixing the support prices of agricultural commodities without taking the views of agricultural experts as a member of the Commission?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) The composition of the Commission for Agricultural Costs and Prices is as follows:

- (1) Chairman — One
- (2) Member (Official) — Two
- (3) Member (Non-Official) — Three
- (4) Member Secretary — One

(b) to (d) Presently, the Chairman of the CACP is an eminent Agricultural Economist. Member and the Member Secretary of the Commission are eminent Economists with experience in agricultural price policy. In addition, there are three Non-Official Members who have adequate understanding of the agricultural production and consumer problems.

(e) Does not arise.

**Declaration of Drought hit Area**

936. SHRI MANJAY LAL: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether attention of the government has been drawn to the news-item appearing in the daily 'Hindustan' (Patna Edition) dated November 8, 1994 under the caption, "Uttar Bihar ko sukhagrast Khetar ghoshit karne ki sansadon ki mang";
- (b) if so the facts thereof;
- (c) the reaction of the Government thereto;
- (d) whether any survey has been conducted by the Government to identify the pitiable condition of farmers and labourers caused by draught in North Bihar;
- (e) if so, the findings thereof; and
- (f) the action being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) Yes, Sir.

(b) and (c) Government of Bihar has there is informed that there is no report of any serious rainfall deficiency warranting declaration of drought in any part of the State.

(d) to (f). Does not arise.

[Translation]

**Super Bazar**

937. SHRIMATI SHEELA GAUTAM:  
SHRI RAJESH KUMAR:  
SHRIMATI BHAVNA CHIKHLIA:  
SHRI PHOOL CHAND VERMA:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government are aware that Super Bazar has been buying and selling the goods of the same brand at higher rates than those prevailing at the Kendriya Bhandar;
- (b) if so, the reasons therefor;
- (c) whether the Government have conducted any inquiry in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A.K. ANTONY): (a) to (c): Super Bazar, the Cooperative Stores Limited, Delhi and Kendriya Bhandar, the Central Govt. Employees Cons. Cooperative Society, limited, New Delhi are two different registered Cooperative Societies and governed by two different Management. Both the institutions are having their independent trading guidelines/ norms and Government as a policy does not interfere in their day-to-day working. These institutions fixed their retail prices keeping in view their trading expenses and the prevailing prices in the local market. Pricing norms in respect of the items covered under the standards of Weights & Measures (Packaged Commodities) Rules 1977 is being followed.

[English]

**Production of Sugar**

938. SHRI VIJAY NAVAL PATIL: Will the Minister of FOOD be pleased to state:

- (a) whether there is differences of opinion between the Union Ministries of Food and Civil Supplies over the target fixed for sugar production season beginning from October, 1994;
- (b) if so, the details thereof;
- (c) the reasons given by the Ministries for their different opinion and its impact on production and distribution of sugar;
- (d) whether sugar imports may have to continue in face of differences about sugar production targets; and
- (e) the policy formulated by the Government to avert sugar crisis?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) No, Sir.

(b) and (c) Does not arise.